

29

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|-----------------------------|----------|---|
| CP 229/15 | TP 31/17 | For filing amended Petition | 433 (e) | State Bank of Travancore Vs. Cranes Software International Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
|---------|----------------------------------|------------------------|-----------|

| | | | |
|----|-----------------------------------|------------|--|
| 1) | SHASHI K BERTHI S.V 9900843474 | Petitioner |  |
|----|-----------------------------------|------------|--|

ORDER

Counsel for Petitioner Bank is present. Again he requested time to carryout amended and amendment^{new filing} petition. Time extended till 17/01/2018.


Member (T)


Member (J)